

HARYANA VIDHAN SABHA

Starred Questions

*to be asked at a meeting of the Haryana Vidhan Sabha to be held on
Monday, the 20th December, 2021.*

To Meet Out the Shortage of Staff

***1433. Shri Davender Singh Babli, M.L.A.:** Will the Health Minister be pleased to state whether it is a fact that 157 posts of general staff have approved by the Government in General Hospital, Tohana out of which only 30 posts have filled and 127 posts are vacant; if so, the time by which the said posts are likely to be filled up?

Construction of Road

***1373. Shri Lila Ram, M.L.A.:** Will the Deputy Chief Minister be pleased to state the time by which the construction work of road from Khanauri road to Khurana road via Cheeka road on the track of Kaithal drain is likely to be started as per announcement made by the Hon'ble Chief Minister?

To Install New Transformers

- *1424. Shri Sanjay Singh, M.L.A.:** Will the Power Minister be pleased to state—
- (a) whether there is any proposal under consideration of the Government to install the new transformers of 100 and 200KV and to replace all the old electricity conductors of Agriculture electricity feeder of Tauru and Sohna in Sohna Assembly Constituency; and
 - (b) if so, the time by which the abovesaid proposals are likely to be materialized?
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To Develop HSIIDC Sector

- *1295. Shri Laxman Singh Yadav, M.L.A.:** Will the Deputy Chief Minister be pleased to state—
- (a) whether there is any proposal under consideration of the Government to develop HSIIDC Sector and to set up MSME Food Product Centre in the Rural Area of Kosli Assembly Constituency; and
 - (b) if so, the time by which the abovesaid proposals are likely to be materialized?
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Shops and Houses Demolished by the Government

***1349. Shri Bharat Bhushan Batra, M.L.A.:** Will the Urban Local Bodies Minister be pleased to state—

- (a) the names and addresses of persons whose houses have been demolished by the Government while constructing Rohtak-Gohana-Panipat elevated Railway track in Rohtak togetherwith the details of area demolished;
- (b) whether any compensation have been given by the Government to the abovesaid persons; if so, the extent of amount given as compensation ;
- (c) the names and addresses of persons whose shops have been demolished by the Government while constructing the abovesaid elevated railway track togetherwith the details of area demolished alongwith the extent of amount given as compensation; and
- (d) whether any scheme has been formulated by the Government for the rehabilitation of those people whose shops and houses have been demolished togetherwith the details thereof?

To Construct Flyovers

***1332. Shri Satya Prakash Jrawta, M.L.A.:** Will the Deputy Chief Minister be pleased to state—

- (a) whether there is any proposal under consideration of the Government to construct following flyovers/FOBs:-
 - (i) Bilaspur Chowk Flyover;
 - (ii) Rathiwas Bhudka Flyover;
 - (iii) Panchgaon Chowk FOB;
 - (iv) Manesar Flyover; and
- (b) if so, the time by which these are likely to be constructed?

To Upgrade PHCs as CHCs

***1449. Shri Ram Kumar Kashyap, M.L.A.:** Will the Health Minister be pleased to state whether there is any proposal under consideration of the Government to upgrade Primary Health Centres of villages Bhadso and Bayana as Community Health Centres; if so, the time by which these are likely to be upgraded?

To Acquire Land for Disposal of Sewerage Water

***1288. Shri Ram Kumar Gautam, M.L.A.:** Will the Urban Local Bodies Minister be pleased to state the time by which the land for disposal of sewerage water of Municipal Area of Bass as well as for office building of Municipal Committee Bass in Narnaund Constituency is likely to be acquired?

Details of Expenditure on D-Plan

***1465. Dr. Krishan Lal Middha, M.L.A.:** Will the Chief Minister be pleased to state—

- (a) the total expenditure incurred by the Government on D-plan during the financial year 2020-21 and 2021-22 in Jind District togetherwith the details of the rules under which the said expenditure was incurred alongwith the details of items on which the said expenditure incurred;
- (b) whether the distribution of amount of D-Plan is on the basis of the population density of city/village; and
- (c) the basis on which the amount of D-plan has been divided in Jind District during the financial year 2021-22 ?

To Permit People to Sell Their Whole Land

***1478. Smt. Naina Singh Chautala, M.L.A.:** Will the Chief Minister be pleased to state whether there is any proposal under consideration of the Government to permit the persons, who have less than one acre holding in the areas falling under Section-7A in State to sell and get registered their whole share/holding of land at a time; if so, the details thereof?

To Upgrade Machhrauli Block as Sub-Division

***1341. Shri Kuldeep Vats, M.L.A.:** Will the Deputy Chief Minister be pleased to state whether there is any proposal under consideration of the Government to upgrade Machhrauli Block as Sub-Division; if so, the time by which it is likely to be upgraded?

To Construct Bus Stands

***1407. Shri Chiranjeev Rao, M.L.A.:** Will the Transport Minister be pleased to state—

- (a) whether it is a fact that the building of Bus Stand of Dharuhera is dilapidated; and
 - (b) if so, whether there is any proposal under consideration of the Government to construct Bus Stands at Rewari and Dharuhera in District Rewari togetherwith the time by which the abovesaid bus stands are likely to be constructed.?
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Problem of Water Accumulation

***1319. Shri Induraj Singh Narwal, M.L.A.:** Will the Agriculture and Farmers Welfare minister be pleased to state—

- (a) whether it is a fact that the thousand of acreage of fertile land is being damaged due to the water accumulation in the different villages like Rindhana, Banwasa, Chhapra, Kehlpa, Kathura, Ghadwal, Moi Hooda, Puthi, Katwal etc. of Baroda Assembly Constituency; and
- (b) if so, the time by which the said problem is likely to be solved togetherwith the present status thereof?

Action Taken on FIR

***1351. Shri Jagbir Singh Malik, M.L.A.:** Will the Home Minister be pleased to state—

- (a) whether FIR No.-233 dated 6/7/2021 u/s 365 was registered in P.S. Israna, District Panipat regarding Jai Bhagwan S/o Chandgi Ram R/o village Gawalra of tehsil Israna in District Panipat; and
- (b) the action taken by Police authorities on the abovesaid FIR till to date?

To Reconstruct the Bus Stand Building

***1306. Shri Varun Chaudhry, M.L.A.:** Will the Transport Minister be pleased to state—

- (a) whether it is a fact that the building of Bus Stand of Barara in District Ambala is in very bad condition; if so, the time by which the abovesaid building is likely to be reconstructed; and
- (b) whether there is any proposal under consideration of the Government to upgrade Barara Bus Stand as a Sub-Depot in Ambala District ?

To Construct the Public Toilets

***1299. Rao Dan Singh, M.L.A.:** Will the Urban Local Bodies Minister be pleased to state whether there is any proposal under consideration of the Government to construct the public toilets in Mahendragarh City; if so, the time by which these are likely to be constructed?

To Solve the Problem of Stubble Burning

***1358. Shri Abhey Singh Chautala, M.L.A.:** Will the Agriculture and Farmers Welfare Minister be pleased to state whether there is any proposal under consideration of the Government to solve the constantly increasing problem of stubble burning in the State; if so, the details thereof ?

To Widen the Bridge

***1382. Shri Lakshman Napa, M.L.A.:** Will the Deputy Chief Minister be pleased to state—

- (a) whether it is a fact that there is high flow of traffic on the bridge constructed on Ghaggar river in Ratia city near Ratia-Tohana bye-pass which connects Haryana with Punjab; and
- (b) if so, whether there is any proposal under consideration of the Government to widen the said bridge togetherwith the time by which said bridge is likely to be widened?

To Provide the Ownership Right

***1308. Shri Surender Panwar, M.L.A.:** Will the Deputy Chief Minister be pleased to state—

- (a) whether there is any proposal under consideration of the Government to provide the ownership right (mutation) to the people residing for more than 40 years in Devnagar, West Ram Nagar, Garhi Brahman, Vikas Nagar, Malviya Nagar; Kalupur and Arya Nagar in Sonipat Assembly Constituency; if so, the time by which the abovesaid proposal is likely to materialized; and
- (b) the reasons for not making the mutation inspite of the registration of houses for last 40 years in the abovesaid colonies in Sonipat Assembly Constituency togetherwith the details thereof ?

To Provide Benefits of Ayushman Bharat Scheme

***1440. Shri Parmod Kumar Vij, M.L.A.:** Will the Health Minister be pleased to state—

- (a) whether the benefits of Ayushman Bharat Scheme are being provided to all the BPL families in the State; if so, the details thereof;
- (b) if not, the steps taken by the Government to provide benefits of the abovesaid scheme to all the BPL families of State;
- (c) the name of the categories included by the Government in Ayushman Bharat Scheme in the State;
- (d) the time by which the survey is likely to be conducted by the Government for providing benefits under Ayushman Bharat Scheme togetherwith the provisions of the Government to add the name of any person in the said scheme?

Chandigarh :
The 14th December, 2021.

R. K. NANDAL,
Secretary,
Haryana Vidhan Sabha.